

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4822/2020**

This the 01st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Abid Amanat Ramzan, S/o Mohd Ramzan Bhat, R/o Shirpora, Payeen, District Anantnag, Aged 28 years.
2. Balbir Singh, S/o Gurbakash Singh, R/o Gamraj Tral, District, Pulwama, Aged 38 years.
3. Shafat Ahmad Beigh, S/o mohd Yousuf Beigh, R/o Shirpora, Bala District Anantnag, Aged 35 years.

.....Applicants

(Advocate:- Mr. B.S. Bali-**Not Present**)

**Versus**

1. State of J&K through Chairman, Services Selection Recruitment Board, J&K Srinagar/Jammu.
2. Secretary, Services Selection Recruitment Board, J&K Srinagar/Jammu.
3. Owais Ahmad, S/o Gh. Nabi Najar, R/o Channa Mohalla Alochi Bagh, Srinagar.
4. Ruqjan Rashid, D/o Ab. Rashid Wani, R/o Palapora, Khag, District Budgam.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 17.11.2020, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 01.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**